

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:323

ANSWERED ON:22.07.2015

Fake Education Boards

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the cases of fake education boards for 10th and 12th classes have been brought to the notice of the Union Government;
- (b) if so, the details thereof along with the number of such boards functioning in the country at present, State-wise;
- (c) the steps taken by the Union Government during the last three years to get such education boards closed through legal process; and
- (d) the total number of students fallen prey to the fake boards during the said period?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): Ministry of Human Resource Development do not maintain data in respect of number of Fake Boards functioning and number of students who have fallen prey to such Boards. However, from time to time Central Board of Secondary Education (CBSE) issues advisory to its affiliated schools for awareness of public with respect to Fake Education Boards. Department of School Education & Literacy, Ministry of HRD also issued instructions to all Education Secretaries of States/Union territories on 20.11.2008 to initiate action against Fake Education Boards as these Boards operate under territorial jurisdiction of State Governments. Education, being a subject in the concurrent List of the Constitution, and the majority of School Education Boards being under the jurisdiction of the State Governments, it is for the respective State/Union Territory Governments to take appropriate steps in the matter.
